

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 172/(MAH)/2017
Ma No. 587/2017

CORAM:



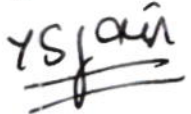
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Sanaa Syntex Pvt Ltd
V/s
SBI Global Factors Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ram Ratan Karnoorco	RP	
2	Sunil	DIRECTOR	
3	Yash Jain for Malai A Co.	Advocate for Respond	

ORDER

MA 587/2017 in TCP 172/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to **10.01.2018, 2nd on Board.**

Sd/-

BHASKARAPANTULA MOHAN
Member(Judicial)

Date : 15.12.2017

ug

Sd/-

M.K. SHRAWAT
Member (Judicial)